

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 70 of 2012

Dated: 5th February, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

NTPC Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent (s): Mr. Pradeep Misra
Mr. Manoj Dubey for R.2
Mr. Manu Seshadri

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Counsel for the Respondent (s): Mr. Pradeep Misra and
Mr. Manoj Dubey for R.2
Mr. Manu Seshadri

ORDER

As agreed by the learned counsel for the parties, post the matter for hearing on **27.02.2013**.

(V.J. Talwar)
Technical Member
ts/mk

(Justice M. Karpaga Vinayagam)
Chairperson